

West Tripura Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020				
Court- wise pendency of Cases as on 31.07.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Datta Purkayastha, District and Sessions Judge, Agartala	753	142	895
2	Sri Ashutosh Pandey, ADJ., (Court No. 2), Agartala	688	219	907
3	Sri Gobinda Das, ADJ., (Court No. 3), Agartala	0	122	122
4	Sri V.P. Debbarma, ADJ., (Court No. 4), Agartala	734	167	901
5	Sri Dhiman Debbarma, ADJ., (Court No. 5), Agartala	162	220	382
6	Judge, Family Court, Agartala (Vacant) charge remains with Shri P. Kumar, Addl. Judge, Family Court, Agartala	411	229	640
7	Sri P. Kumar, Addl. Judge, Family Court, Agartala	453	333	786
8	Smt. Mou Banerjee, CJ (Sr. Div) & ASST. SJ., (No.1), Agartala	414	11	425
9	Sri Dulal Kanti Shukla Das, CJ (Sr. Div) & ASST. SJ., (No.2), Agartala	421	13	434
10	Sri P.P. Paul, CJM-cum-Civil Judge (Sr. Div), Agartala	130	1081	1211
11	Sri Soumyo Bikash Das, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	132	1263	1395
12	Smti. Yashvi Taneja, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	186	803	989
13	CJ (Jr. Div)-cum-JM First Class, (Court No. 2), Agartala (Vacant)charge remains with Smti Yashvi Taneja , CJ (Jr. Div), Court No. 1, Agartala	93	835	928
14	Smti. Dorothy Jamatia, JM., First Class-cum-Civil Judge (Jr. Div),Court No. 1, Agartala	19	594	613
15	JM.,First Class-cum-Civil Judge (Jr. Div),Court No. 2, Agartala (Vacant), charge remains with Smti Dorothy Jamatia , JM., First Class-cum-Civil Judge (Jr. Div),Court No.1, Agartala	5	591	596
16	Smti. Mitra Das, JM., First Class-cum-Civil Judge (Jr. Div), Court No. 3, Agartala	31	932	963
17	JM., First Class-cum-Civil Judge (Jr. Div), Court No. 4, Agartala(Vacant), charge remains with Smti Mitra Das , JM., First Class-cum-Civil Judge (Jr. Div),Court No. 3, Agartala	26	917	943
18	Sri Sanjan Lal Tripura, JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	897	924
19	JM., First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala (Vacant) charge remains with Shri Sanjan Lal Tripura , JM., First Class-cum-Civil Judge (Jr. Div),Court No.5, Agartala	27	883	910
Total		4712	10252	14964
Station-wise pendency of Cases as on 31.07.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	3848	9690	13538
Total		3848	9690	13538
1	Family Court, Agartala	411	229	640
2	Addl. Judge, Family Court, Agartala	453	333	786
Total		864	562	1426
Grand Total		4712	10252	14964

Gomati Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020****Court- wise pendency of Cases as on 31.07.2020**

Sl. No.	Name and Desigantion of the Officer	Civil	Criminal	Total
1	Sri A. K. Nath, District and Sessions Judge, Udaipur	232	88	320
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	290	99	389
3	Smti Sankari Das, Judge, Family Court, Udaipur	115	194	309
4	Sri R. Bhattacharjee, CJ (Sr.Div) & ASST. SJ., Udaipur	131	11	142
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Udaipur	45	377	422
6	Sri Rajarshi Chakaraborty, CJ (Jr. Div)-cum- JM. First Class, Udaipur	27	422	449
7	Smti Debjani Majumder, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	10	329	339
8	Smt. Archana Reang JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	8	321	329
9	SDJM-cum-Civil Judge (Jr. Div), Amarpur, (Vacant), charge remains with Sri Avinash Jamatia , CJ (Jr. Div)-cum-JM First Class, Amarpur	0	0	0
10	Sri Avinash Jamatia, CJ (Jr. Div) -cum-JM First Class, Amarpur	11	488	499
Total		869	2329	3198

Station-wise pendency of Cases as on 31.07.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	743	1647	2390
2	Amarpur	11	488	499
Total		754	2135	2889
3	Family Court, Udaipur	115	194	309
Grand Total		869	2329	3198

South Tripura Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020

Court- wise pendency of Cases as on 31.07.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri U Choudhuri, District and Sessions Judge, Belonia	677	185	862
2	Smti Hena Begam, Civil Judge(Sr. Div) & Asstt. Sessions Judge, Belonia	44	38	82
3	Sri S.K. Singh, CJM-cum-Civil Judge (Sr. Div), Belonia	16	546	562
4	CJ (Jr. Div)-cum-JM First Class, Belonia (Vacant), Charge remain with Smti. Madhumita Biswas , JM., First Class-cum-Civil Judge (Jr. Div), Belonia	148	330	478
5	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	52	461	513
6	SDJM-cum-Civil Judge (Jr. Div), Sabroom (Vacant)charge remain with Smti. Swastika Das , CJ (Jr. Div)-cum- First Class, Sabroom	5	75	80
7	Smt. Swastika Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	18	63	81
Total		960	1698	2658
Station-wise pendency of Cases as on 31.07.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	937	1560	2497
2	Sabroom	23	138	161
Grand Total		960	1698	2658

Unakoti Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020				
Court- wise pendency of Cases as on 31.07.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Jesthamani Murasing, District and Sessions Judge, Kailashahar	168	91	259
2	Smti Sudipta Choudhury, Additional District and Sessions Judge, Kailashahar	20	79	99
3	Sri Arindam Pal, Judge, Family Court, Kailashahar	52	111	163
4	Sri Mridul Chakraborty, CJ (Sr.Div) & ASST. SJ., Kailashahar	90	0	90
5	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	67	620	687
6	Sri Raja Gupta, CJ (Jr. Div)-cum- JM First Class, Kailashahar	121	631	752
7	JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1) (Vacant)charge remain with Sri Raja Gupta , CJ (Jr. Div)-cum- JM First Class, Kailashahar	46	175	221
8	Smt. Papri Debbarma, JM., First Class-cum-Civil Judge(Jr.Div), Kailashahar (Court No.2)	21	376	397
Total		585	2083	2668
Station-wise pendency of Cases as on 31.07.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	533	1972	2399
Total		533	1972	2505
2	Family Court , Kailashahar	52	111	163
Grand Total		585	2083	2668

North Tripura Judicial District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020****Court- wise pendency of Cases as on 31.07.2020**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Dharmanagar	440	345	785
2	Sri Ramdas Chattopadhyay, CJ (Sr.Div) & ASST. SJ., Dharmanagar	163	16	179
3	Sri Saamyoyoti Debnath, CJM-cum-Civil Judge (Sr. Div)., Dharmanagar	119	412	531
4	MS. Surabhi Shekhar, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	214	494	708
5	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	70	399	469
6	Sri Amarjit Dey, SDJM-cum-Civil Judge (Jr. Div) Kanchanpur	1	255	256
7	Sri Piyush Priyadarshi, CJ (Jr. Div)-cum- JM., First Class, Kanchanpur	5	167	172
Total		1012	2088	3100

Station-wise pendency of Cases as on 31.07.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1006	1666	2672
2	Kanchanpur	6	422	428
Grand Total		1012	2088	3100

Sepahijala Judicial District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020

Court- wise pendency of Cases as on 31.07.2020

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta, District & Sessions Judge, Sonamura	108	211	319
2	Smti Sarmistha Mukherjee, Judge, Family Court, Sonamura	35	74	109
3	Sri Uttam Hrishidas, CJM-cum-Civil Judge (Sr. Div), Sonamura	139	332	471
4	Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	78	167	245
5	JM., First Class-cum-Civil Judge (Jr. Div), Sonamura, (Vacant)charge remains with Sri D. P. Mishra, CJ (Jr. Div)-cum- JM., First Class, Sonamura	55	185	240
6	Sri Ashit Debnath, Additional District & Sessions Judge, Bishalgarh	194	223	417
7	Smti Nandita Bhattacharyya, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	30	1236	1266
8	Smt. Chhandita Debnath, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	63	1098	1161
Total		702	3526	4228

Station-wise pendency of Cases as on 31.07.2020

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	380	895	1275
2	Bishalgarh	287	2557	2844
Total		667	3452	4119
3	Family Court , Sonamura	35	74	109
Grand Total		702	3526	4228

Khowai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020				
Court- wise pendency of Cases as on 31.07.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri P. K. Dutta, District and Sessions Judge, Khowai	152	277	429
2	Judge, Family Court, Khowai (vacant), charge remains with Sri P.Kumar, Addl. Judge, Family Court, Agartala	59	74	133
3	Smti. Ishika Dan, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	36	55	91
4	Sri Subhra Nath, CJM-cum-Civil Judge (Sr. Div), Khowai	11	896	907
5	CJ (Jr. Div)-cum- JM., First Class, Khowai charge remains with Smti. Deepa Bhattacharya, JM., First Class-cum- Civil Judge(Jr.Div), Khowai	34	306	340
6	Smti Deepa Bhattacharya, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	27	817	844
Total		319	2425	2744
Station-wise pendency of Cases as on 31.07.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	260	2351	2611
Total		260	2351	2611
2	Judge, Family Court, Khowai	59	74	133
Grand Total		319	2425	2744

Dhalai Judicial District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.07.2020				
Court- wise pendency of Cases as on 31.07.2020				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. Sharma Roy, District and Sessions Judge, Dhalai Judicial District, Ambassa	52	133	185
2	Sri Anshuman Choudhury Additional District and Sessions Judge, Dhalai Judicial District, Ambassa	18	106	124
3	Sri Sanjoy Bhattacharjee, Judge, Family Court, Ambassa,	13	7	20
4	Sri Rahul Roy, Civil Judge(Sr. Division)-cum-Assistant Sessions Judge, Ambassa	16	1	17
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	35	78	113
6	Sri Ramanuj Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Ambassa	10	74	84
7	Sri Hrishikesh Chakrabarti, Additional District & Sessions Judge, Kamalpur	74	129	203
8	Smt. Jekashmee Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	4	278	282
9	Sri Bikash Debbarma, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	28	296	324
10	SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley, (Vacant)charge remains with Sri Abhijit Adhikari , Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	8	398	406
11	Sri Abhijit Adhikari, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	11	14	25
12	SDJM-cum-Civil Judge (Jr. Div)., Gandacherra (Vacant), charge remains with Sri G. K. Shahi , Civil Judge (Jr. Div) -cum-Judicial Magistrate, First Class, Gandacherra	0	64	64
13	Sri G. K. Shahi, Civil Judge (Jr. Div)-cum- J.M. First Class., Gandacherra	0	7	7
Total		269	1585	1854
Station-wise pendency of Cases as on 31.07.2020				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	131	392	523
2	Kamalpur	106	703	809
3	Longtharai Valley	19	412	431
4	Gandacherra	0	71	71
Total		256	1578	1834
5	Family Court, Ambassa	13	7	20
Grand Total		269	1585	1854

District-wise pendency of Civil and Criminal Cases as on 31.07.2020

Sl No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura Judicial District, Agartala	4712	10252	14964
2	Gomati Judicial District, Udaipur	869	2329	3198
3	South Tripura Judicial District, Belonia	960	1698	2658
4	Unakoti Judicial District, Kailashahar	585	2083	2668
5	North Tripura Judicial District, Dharmanagar	1012	2088	3100
6	Sepahijala Judicial District, Sonamura	702	3526	4228
7	Khowai Judicial District, Khowai	319	2425	2744
8	Dhalai Judicial District, Ambassa	269	1585	1854
Total		9428	25986	35414

677	185	862
44	38	82
16	546	562
148	330	478
52	461	513

937	1560	2497
5	75	80
18	63	81

23 138 161

440	345	785
163	16	179
119	412	531
214	494	708
70	399	469

1006 1666 2672

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0	0	0
139	332	471
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380	895	1275
194	223	417
30	1236	1266
63	1098	1161

287 2557 2844

52	133	185
18	106	124
0	0	0
16	1	17
35	78	113
10	74	84

131 392 523

74	129	203
4	278	282
28	296	324

106 703 809

8	398	406
11	14	25

19 412 431

